

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL No. 257 of 2019

Dated : 18th September, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**Aurangabad Industrial Township Limited Appellant(s)
Vs.
Maharashtra Electricity Regulatory Commission & Anrs Respondent(s)**

Counsel for the Appellant(s) : Ms. Divya Chaturvedi
Mr. Saransh Shaw

Counsel for the Respondent(s) : Mr. K. Parmedhwar
Mr. Anup Jain
Mr. S. Rama for R-2

ORDER

Rejoinder, in any, shall be filed on or before 30.09.2019 after duly serving copy on the other side.

List the matter on **30.09.2019**.

**(S. D. Dubey)
Technical Member**
Pr/pk

**(Justice Manjula Chellur)
Chairperson**